

**HIGH COURT OF JAMMU AND KASHMIR
AT JAMMU**

BA No. 13/2016

Ghulam Hussain Mota and others

.....Petitioner/Applicant (s)

Through :- None.

V/s

State of J&K

.....Respondent(s)

Through :- Mr. Aseem Sawhney, AAG
(on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER
10.06.2020

Awaiting appearance of counsel for the applicant, adjourned.

Learned AAG shall file the status report by the next date.

List on 19.06.2020.

Registry to supply a copy of this order to learned AAG through e-mail.

(RAJNESH OSWAL)
JUDGE

Jammu
10.06.2020
(Rakesh)